# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 214 OF 2015 & APPEAL NO. 215 OF 2015 & IA NO. 355 OF 2015

Dated: 3<sup>rd</sup> May, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

## Appeal No. 214 of 2015

#### In the matter of :

West Bengal State Electricity Tra Vs.	Appellant(s)		
West Bengal Electricity Regulato	ory Commission		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shruti Dass	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh Prasad	for R-1
		Mr. Gaurav Kumar	for R-2

# Appeal No. 215 of 2015 & IA No. 355 of 2015

#### In the matter of :

West Bengal State Electricity Distr Vs.	Appellant(s)		
West Bengal Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shruti Dass	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh Prasad fo	-
		Mr. Gaurav Kumar fo	or R-2

# <u>ORDER</u>

List these matters on <u>29.05.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member Ts/kt (Justice Ranjana P. Desai) Chairperson